

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF M/s RANISAGAR CEMENT COMPANY LIMITED**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	<b>Ranisagar Cement Company Limited</b>
2.	Date of incorporation of corporate debtor	13 <sup>th</sup> September 1991
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Jaipur (Rajasthan)
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U26943RJ1991PLC006194
5.	Address of the registered office and principal office (if any) of corporate debtor	E-295, Lal Kothi Scheme, Behind New Vidhan Sabha, Jaipur – 302017
6.	Insolvency commencement date in respect of corporate debtor	23 <sup>rd</sup> June 2022 (As per copy of order obtained on 28 <sup>th</sup> June, 2022 through website of NCLT)
7.	Estimated date of closure of insolvency resolution process	20 <sup>th</sup> December 2022 (180 <sup>th</sup> day from the Insolvency commencement date i.e. 23 <sup>rd</sup> June, 2022)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Garima Diggiwal IBBI/IPA-001/IP-P-02018/2020-2021/13158
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 91, Moji Colony, Malviya Nagar, Jaipur, Rajasthan – 302017 Email: <b>garima286@gmail.com</b>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 91, Moji Colony, Malviya Nagar, Jaipur, Rajasthan – 302017 Email: <b>cirp.rccl@gmail.com</b>
11.	Last date for submission of claims	12 <sup>th</sup> July 2022 (14 <sup>th</sup> day from the date of obtaining order by IRP i.e. <b>28<sup>th</sup> June, 2022</b> )
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	No class of Creditors could be Determined at this stage
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <b><a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a></b> Physical Address: <b>Not Applicable</b>

Notice is hereby given that the Hon'ble National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s Ranisagar Cement Company Limited on 23<sup>rd</sup> June 2022.

The creditors of M/s Ranisagar Cement Company Limited, are hereby called upon to submit their claims with proof on or before **12<sup>th</sup> July 2022** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 28<sup>th</sup> June, 2022

Place: JAIPUR

Garima Diggiwal

(Interim Resolution Professional)

In the matter of Ranisagar Cement Company Limited  
IP Registration No.: IBBI/PA-001/IP-P-02018/2020-2021/13158

<b>FORM A</b>	
<b>PUBLIC ANNOUNCEMENT</b>	
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
<b>FOR THE ATTENTION OF THE CREDITORS OF</b>	
<b>M/s RANISAGAR CEMENT COMPANY LIMITED</b>	
<b>RELEVANT PARTICULARS</b>	
1. Name of corporate debtor	Ranisagar Cement Company Limited
2. Date of incorporation of corporate debtor	13th September 1991
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies-Jaipur (Rajasthan)
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U26943RJ1991PLC006194
5. Address of the registered office and principal office (if any) of corporate debtor	E-295, Lal Kothi Scheme, Behind New Vidhan Sabha, Jaipur - 302017
6. Insolvency commencement date in respect of corporate debtor	23rd June 2022 (As per copy of order obtained on 28th June, 2022 through website of NCLT)
7. Estimated date of closure of insolvency resolution process	20th December 2022 (180th day from the insolvency commencement date i.e. 23rd June, 2022)
8. Name and registration number of the insolvency professional acting as interim resolution professional	Garima Diggwal IBBI/PA-001/IP-P-02018/2020-2021/ 13158
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: 91, Moji Colony, Malviya Nagar, Jaipur, Rajasthan - 302017 Email: garima286@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: 91, Moji Colony, Malviya Nagar, Jaipur, Rajasthan - 302017 Email: cirp.rool@gmail.com
11. Last date for submission of claims	12th July 2022 (14th day from the date of obtaining order by IRP i.e. 28th June, 2022)
12. Classes of creditors, if any, under clause (b) of sub-section (8A) of section 21, ascertained by the interim resolution professional	No class of Creditors could be Determined at this stage
13. Names of insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> Physical Address: Not Applicable
<p>Notice is hereby given that the Hon'ble National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s Ranisagar Cement Company Limited on 23rd June 2022.</p> <p>The creditors of M/s Ranisagar Cement Company Limited, are hereby called upon to submit their claims with proof on or before 12th July 2022 to the interim resolution professional at the address mentioned against entry No. 10.</p> <p>The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.</p> <p>A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class in Form CA.</p> <p><b>Submission of false or misleading proofs of claim shall attract penalties.</b></p>	
<p>-sd- Garima Diggwal (Interim Resolution Professional)</p>	
<p>Date: 28th June, 2022 Place: JAIPUR</p>	
<p>In the matter of Ranisagar Cement Company Limited IP Registration No.: IBBI/PA-001/IP-P-02018/2020-2021/13158</p>	



<p align="center"><b>फार्म ए</b> <b>सार्वजनिक घोषणा</b> [सार्वजनिक विद्यालय और शोधन अकादमी बोर्ड (कारपोरेट ब्यक्तियों के लिए विद्यालय सफलता प्रक्रिया) विधिवत, 2018 के विधिवत 8 के अंतर्गत बैंगलूर कारपोरेट शोपिंग सेंटर लिमिटेड के शेयरदारों के पञ्चासकर्मण के लिए सुसंगत विवरणियाँ]</p>	
1. कारपोरेट अकादी का नाम	कारपोरेट शोपिंग सेंटर लिमिटेड
2. कारपोरेट अकादी के विद्यालय की तिथि	13 जून 2022
3. यह प्रक्रिया, जिसके अंतर्गत कारपोरेट अकादी नियमित / रजिस्ट्रिकृत है।	रजिस्ट्रेशन और कम्प्लायंस - जयपुर (राजस्थान)
4. कारपोरेट पञ्चासक संख्या/ कारपोरेट अकादी का सीएसई दस्तावेज सफलता संख्यांक	U26943RJ1991PLC006194
5. कारपोरेट अकादी के रजिस्ट्रिकृत कार्यालय और प्रमुख कार्यालय (यदि कोई हो) का पता	ई-205, नेशनल टी सीटी, नई दिल्ली-110028 जयपुर-302017
6. कारपोरेट अकादी का विद्यालय प्रक्रिया प्रारंभ होने की तिथि	23 जून, 2022 (एनबीएलटी की वेबसाइट पर 28 जून 2022 को प्रारंभ होने की तारीख के अनुसार)
7. विद्यालय सफलता प्रक्रिया के सफल होने की प्रत्याशित तिथि	20 दिसंबर, 2022 (विद्यमान रूप में होने की तिथि) 23 जून, 2022 से 180 दिनों
8. अन्तर्निष्ठ सफलता व्यावसायिक के रूप में कार्य करने वाले विद्यालय व्यावसायिक का नाम और रजिस्ट्रिकृत संख्यांक	बनिया निम्नीयता IBBI/PA-001/IP-P-02018/2020-2021/13158
9. अन्तर्निष्ठ सफलता व्यावसायिक का, बोर्ड के पास रजिस्ट्रिकृत पता और ई-मेल	पता - 81, नौवीं कोठी, नेशनल टी सीटी, जयपुर राजस्थान-302017 ई-मेल - <a href="mailto:garima286@gmail.com">garima286@gmail.com</a>
10. अन्तर्निष्ठ सफलता व्यावसायिक के पास पत्र-व्यवहार के लिए प्रयुक्त पता और ई-मेल	पता - 81, नौवीं कोठी, नेशनल टी सीटी, जयपुर राजस्थान-302017 ई-मेल - <a href="mailto:cirp.rccl@gmail.com">cirp.rccl@gmail.com</a>
11. पत्र प्रेषण करने हेतु अतिरिक्त तारीख	12 जुलाई 2022 (अंतर्गतलेख द्वारा प्रारंभ होने के लिए 28 जून 2022 से 14 दिनों)
12. अन्तर्निष्ठ सफलता व्यावसायिक द्वारा अधिवर्तिता पत्र 21 की उप-खण्ड (क) की खण्ड (ख) के अंतर्गत शेयरदारों के नाम, यदि कोई है।	इन नाम पर शेयरदारों का कोई भी निर्धारित नहीं किया जा सकता है।
13. किसी वर्ग में शेयरदारों को अधिकृत अधिवर्तिता के रूप में कार्य करने के लिए अधिवर्तिता विद्यालय व्यावसायिकों को नाम (प्रत्येक वर्ग के लिए तीन नाम)	अज्ञेय
14. (क) सुसंगत प्रश्न और (ख) अधिकृत अधिवर्तिता के अंतर्गत नहीं उपलब्ध है।	नहीं उपलब्ध <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> बोडिंग पता : अज्ञेय

यह सूचना दी जाती है कि नेशनल राष्ट्रीय कम्पनी विधि अधिनियम में कारपोरेट शोपिंग सेंटर लिमिटेड के विद्यमान दिनांक 23 जून, 2022 को कारपोरेट विद्यालय सफलता प्रक्रिया प्रारंभ करने का प्रारंभ किया है।

कारपोरेट शोपिंग सेंटर लिमिटेड के सभी शेयरदारों को अन्तर्निष्ठ सफलता व्यावसायिक को अधिवर्तिता के अधिनियम 10 के अंतर्गत अधिवर्तिता पत्र पर 12 जुलाई, 2022 को अपना पत्रालय पत्र प्रेषण सहित अपने पत्र प्रेषण करने की प्रतीक्षा की जाती है।

विशेष सफलता सूचना सहित अपने पत्र प्रेषण इलेक्ट्रॉनिक माध्यमों से प्रेषण करें।

अपने सभी शेयरदार सूचना सहित अपने पत्र अधिवर्तिता का है, इस द्वारा प्रेषण इलेक्ट्रॉनिक माध्यमों से प्रेषण कर सकते हैं। अधिनियम 10 12 के अंतर्गत सूचीबद्ध किसी वर्ग का कोई भी शेयरदार अधिवर्तिता पर 13 के अंतर्गत सूचीबद्ध तीन विद्यालय व्यावसायिकों में से एक वर्ग (सर्व निर्दिष्ट नहीं) को अधिकृत अधिवर्तिता के रूप में कार्य करने के लिए अपनी सफलता प्रश्न पत्र में अधिवर्तिता करें।

अपने पत्र प्रेषण या अज्ञेय सूचना प्रेषण करने पर सतर्कता लें।

हस्ताक्षर :  
बनिया निम्नीयता  
(अन्तर्निष्ठ सफलता प्रबंधक)

तिथि : 28 जून, 2022  
स्थान : जयपुर

कारपोरेट शोपिंग सेंटर लिमिटेड के संस्थापक  
आईबीआई/पा-001/आईपी-02018/2020-2021/13158